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Himachal Pradesh New Towns (Periphery) Control (Repeal) Act, 1988

(ACT NO. 1 OF 1989)

Passed in Hindi by the Himachal Pradesh Vidhan Sabha. For Statement of Objects and Reasons see the Rajpatra, Himachal Pradesh (Extra-ordinary), dated 3rd January, 1989, pp. 78 and 80.

Content

- 1. Short title.-
- 2. Repeal of Act No. 33 of 1976.-

Received the assent of the Governor, Himachal Pradesh on the 4th February, 1989 and was published both in Hindi and English in the Rajpatra, Himachal Pradesh (Extra-ordinary), dated 7th February, 1989, pp. 245-248

An Act to repeal the Himachal Pradesh New Towns (Periphery) Control Act, 1976 (Act No. 33 of 1976).

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Passed in Hindi by the Himachal Pradesh Vidhan Sabha. For Statement of Objects and Reasons see the Rajpatra, Himachal Pradesh (Extra-ordinary), dated 3rd January, 1989, pp. 78 and 80.

It is hereby enacted by the Legislative Assembly of Himachal Pradesh in the Thirtyninth Year of the Republic of India as follows:-

1. Short title.-

This Act may be called the Himachal Pradesh New Towns (Periphery) Control (Repeal) Act, 1988.

2. Repeal of Act No. 33 of 1976.-

The Himachal Pradesh New Towns (Periphery) Control Act, 1976 (33 of 1976) is hereby repealed.